

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

cc 7258

Petition(s) for Special Leave to Appeal(Civil)...../2003

(From the judgement and order dated 28/02/2003 in AAO 3760/02  
of The HIGH COURT OF A.P AT HYDERABAD)

MOHD. ABDUL BASHEER KHAN & ORS.

Petitioner (s)

VERSUS

NEW INDIA ASSURANCE CO. LTD. & ANR.

Respondent (s)

( With I.A. 1 Appln(s). for c/delay in filing SLP )

Date : 29/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr. R. Santhan Krishnan, Adv.

Mr. G. Sateesh, Adv.

Mr. D. Mahesh Babu, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.

Special leave petition is dismissed.

Neelam(SHELLY SENGUPTA)

Court Master